

EDUCATION
SECRETARIAT
NOTIFICATION

No. ED 09 VIVIDHA 2006, Bangalore, Dated: 18th April 2006

In notification NO. ED 43 Vivida 2001 dated: 05.05.2003 certain officers were authorized to perform the functions and discharge the duties of Registering Authorities under section 35 of the karnataka Education Act 1983 (Karnataka Act 1 of 1995) and the Karnataka Tutorial Institutions (Registration and Regulation) Rules, 2001. In this Notification under the table, after Sl.No.5 the following shall be inserted, Namely:-

Sl. No.	Class of Tutorial Institution	Registering Authority	Jurisdiction
6	Coaching for competitive examinations for selection to IAS, IPS, IFS, KAS, language coaching or any other course not included in Sl.No.1 to 5	Director, Collegiate Education	The State of Karnataka.

By Order and in the name of the
Governor of Karnataka,

S.M. NANDAKUMAR

Under Secretary to Government,
Education Department. (General)